

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.132- **CP/5(AHM)2023**
ITEM No.133- Comp.App/3(AHM)2023
ITEM No.134- IA/8(AHM)2023
ITEM No.135- IA/9(AHM)2023
ITEM No.136- Comp.App/13(AHM)
2023
in
CP/5(AHM)2023

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Hitesh Shah & Anr

.....Applicant

V/s

Aquafil Polymers Company Pvt Ltd & Ors

.....Respondent

Order delivered on: 06/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pawan Godiawala, Adv

For the Respondent : Mr. Vijaya Singh, Adv.

ORDER
(Hybrid Mode)

Learned counsel for the applicant seeks indulgence to file a revised issue in concise manner by sharing with other appearing respondents within seven days.

Re-list on 01.08.2024

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)